

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

13/2/17

In the Court of A.C.J.M.-I

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		<u>NIL</u>			The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proform on the website) of State Bank of India along with application commission after filling up the prescribed Challan Deposit slip. (The details of the Scheme and Challan forms are available on his website)

BY ORDER


A.C.J.M.-I
BAREILLY

**TABLES OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
CASE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)**

13-2-17

In the Court of... A. C. J. मशरफ़ केरला

Sl. No.	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
	<u>NIL</u>				The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)


A. C. J.
 Addl Chief Judicial Magistrate III
 Erareilly

13.2.12

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of ACJM IV Bareilly

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
						The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website).

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13/2/12
ACJM IV BAREILLY


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जाय कब



DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)

13/2/17

In the Court of ACJ M. VII BAREILLY

Number	Name of parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks	
	<u>Nil</u>					<p>The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)</p>


 अपर मुख्य न्यायिक मजिस्ट्रेट
 कक्ष नं-07
 बरेली

Prepared by 
 checked by 

SELECTED OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
CASES SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)

In the Court of... श्री सुभाषचंद्र शर्मा 13/02/2017

Sl. No.	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
<p><i>MIL</i></p>					<p>The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)</p>

कुल मामल - 16
जाय मत - 3


 जूडिशियल मजिस्ट्रेट
 फरीदपुर (बरेली)